

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 54/GT/2012

Date: 28.9.2012

To,
Shri. R. Suresh, Chief General Manager (Commercial)
Neyveli Lignite Corporation Limited.,
Neyveli House,
135, EVR Periyar Road, Kilpauk
Chennai-600010

Sir,

Subject: **Petition No. 54/GT/2012**: for Approval of tariff for circulating Fluidized Bed Combustion (CFBS) Technology based Barsingasr Thermal Power Station Unit-II (125 MW) for the period from 29.12.2011 to 19.1.2012 and for the station (Unit-I & Unit-II) (2x125 MW) for the period from 20.1.2012 to 31.3.2014.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by **19.10.2012**:

- a) Audited Financial Statements as on the date of commercial operation (COD).
- b) Revised Form 11 considering the actual cost as per balance sheet as on COD of each unit.
- c) Revised Form-12 as per the 2009, Tariff Regulations.
- d) Revised Form-13 regarding the interest on loan showing segregated calculation for each unit i.e. for Unit-II from the period 29.12.2011 to 19.1.2012, for Unit-I & II (Station) from 20.1.2012 to 31.3.2012 and also for the subsequent financial years.
- e) Detailed calculation of IDC and financial charges, as per Form-14, considered in the capital cost with date and amount of drawl and repayment and applied rates considered in the calculation of IDC, along with relevant supporting bank document.
- f) Bank agreement of Canara Bank with supporting document of rate of interest reset on 8.12.2012.

g) Document relating to NLC Bond showing rate of interest as on COD.

h) Editable soft copy of all calculation.

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/clarification.

Yours faithfully,

Sd/-

(B. Sreekumar)
Deputy Chief (Law)